OFFICE ORDER

The President is pleased to promote the following Company Prosecutors to the Junior Time Scale (JTS) (Group ‘A’) of Indian Corporate Law Service (PB-3, Rs. 15600- 39100 plus Grade Pay of Rs. 5400) with effect from the date of assumption of charge to JTS, at the offices indicated against their names:

<table>
<thead>
<tr>
<th>SL</th>
<th>Name of the officers (S/Sh/Ms.)</th>
<th>Office where posted on promotion to JTS</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>S.M.A. Mikail</td>
<td>AROC in ROC, Kolkata</td>
</tr>
<tr>
<td>2</td>
<td>N. Chandraraj</td>
<td>AROC in ROC, Coimbatore</td>
</tr>
<tr>
<td>3</td>
<td>V.T. Sajeevan</td>
<td>AOL in OL, Ernakulam</td>
</tr>
<tr>
<td>4</td>
<td>Pankaj Srivastava</td>
<td>AD in RD(NR), Noida</td>
</tr>
<tr>
<td>5</td>
<td>C. Kerketta</td>
<td>AROC in ROC, Gwalior</td>
</tr>
</tbody>
</table>

2. Their further posting, if any, will be decided by the transfer committee subsequently.

3. The pay fixation options as per CCS (RP) Rules, 2008 may be exercised.

(Rakesh Kumar)
Under Secretary to the Government of India
Ph. No. 2338 3507

Copy to:
1. Officers concerned
2. PS to CAM
3. PS to MoS
4. PSO/PPS/PS to Secretary, AS, JS(M), JS(B), JS(SP), DII(NS)/DII(RCM)
5. All Regional Directors
6. PAO, Ministry of Corporate Affairs, New Delhi/Kolkata/Mumbai/ Chennai
7. Secretary, UPSC (Kind. Attn: US(AP-4) w.r.t. their letter No. 1/5(2)/2014-AP-4 dated 24.07.2014
8. E-G Cell for placing in website under Promotion.
9. Guard File.